

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.403

Restoration App/53/ND/2022 IN IB/445/ND/2021

IN THE MATTER OF:

| | | |
|---------------------------------|-----|------------|
| M/s A.S. Leathers | ... | Applicant |
| Versus | | |
| M/s. Sarthak Fibrotex Pvt. Ltd. | ... | Respondent |

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

| | | |
|--------------------|---|--|
| For the Applicant | : | |
| For the Liquidator | : | Ms. Swaralipi Deb Roy, Adv. with Mr. Atul Kr Kansal, Liquidator in person |

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 23.02.2023.

**Sd/-
Vishal Rana
Court Officer
Court IV**